

Court-II

**Before the Appellate Tribunal for Electricity, New Delhi
(Appellate Jurisdiction)**

**IA No. 296 of 2015 in A.No. 154 of 2015
& IA Nos. 252 of 2015 and 296 of 2015**

Dated : 03rd November, 2015

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:

**The Electricity Department A&N Administration Appellant(s)
Versus
M/s Suryachakra Power Corporation Ltd. & Anr. Respondent(s)**

Counsel for the Appellant (s) : Mr. Rakesh Khanna, Sr. Adv.
Ms. Ruchi Sindwani
Ms. Megha Bharara
Ms. Shefali Jain

Counsel for the Respondent (s) : Mr. Raheel Kohli for R-2
Mr. M.G. Ramachandran

ORDER

Shri Rakesh Khanna, learned Sr. Advocate for the appellant has argued at length and he has finished his arguments.

Post this Appeal for arguments of the respondents on **1st December, 2015.**

Interim order shall continue till the next date of hearing.

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/sh